

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-127**  
IB-3475(ND)/2019

**IN THE MATTER OF:**

M/s. Ardiv International LLP

**Vs.**

M/s Innovative Textiles Ltd. & Anr.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 of IBC

**Order delivered on 02.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Sanket Gupta, Advocate.

For the Respondent/CD : Mr. Vishal Ganda, Mr. Anand Singh Sengar,  
Mr. Saransh Kothari, Advocates.

**ORDER**

Counsels for both the sides are present. Pleadings are complete. Counsels for both the sides are directed to file notes on submissions containing two pages each along with case law, if any.

List the matter on 31<sup>th</sup> March, 2021 for making final submissions.

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(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)